

dealings by M/s Finmeccanica, Italy, the parent company of M/s. Agusta Westland, U.K. with whom contract for procurement of 12 X AW-101 VVIP/VIP helicopters has been signed and the probe has been widened to include the *ibid* Contract.

(b) to (d) On the request of Ministry of Defence, the Ministry of External Affairs has taken up the matter with Government of Italy and U.K. to get further details in this regard. However, in the absence of any specific information, Government has not started any formal probe in this regard by Indian Agencies.

One-Rank-One-Pension

2059. SHRI MAHENDRA SINGH MAHRA: Will the Minister of DEFENCE be pleased to state:

(a) whether Government has taken a decision on the demand of retired defence forces personnel for One-Rank-One-Pension in the month of August, 2012;

(b) if so, what actions have been taken by Government in One-Rank-One Pension, dual family pension, family pension to mentally/physically challenged children of armed forces personnel on marriage and enhancement of family pension and when notifications in these matters are being issued for their implementation;

(c) whether the Minister has declared about the constitution of Ex-servicemen Commission; and

(d) if so, what action has been taken by the Ministry for its implementation?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI JITENDRA SINGH): (a) and (b) Government constituted a Committee in July, 2012, headed by Cabinet Secretary for looking into the pay and pension related issues of relevance to Defence service personnel and Ex-servicemen. The Committee submitted its report on issues namely OROP-Bridging the gap in pension, Enhancement of family pension, Dual Family Pension and Family pension to mentally/physically challenged son/daughter of armed forces personnel on marriage. The recommendations have been accepted by the Government and are in the process of implementation.

(c) and (d) In view of the existing mechanism available for redressal of grievances of ex-servicemen, there is no proposal to constitute an Ex-servicemen Commission. Directorate General Re-settlement (DGR), Kendriya Sainik Board (KSB), and Ex-servicemen Contributory Health Scheme (ECHS) at the Central level and

Rajya Sainik Boards (RSBs) and Zila Sainik Welfare offices at the State and District level are already in place to look after the re-settlement and welfare of Ex-servicemen.

Study on stress levels among army officers

2060. SHRI. T.M. SELVAGANAPATHI: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Government has asked the Defence Institute of Psychological Research to conduct a separate study on the stress levels among the officers, like the ones already done for jawans;

(b) if so, the details thereof;

(c) whether it is also a fact that Government has asked the Defence Institute of Psychological Research to recommend comprehensive steps to tackle suicides, fragging and other such cases; and

(d) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) and (b) Yes, Sir. Defence Institute of Psychological Research (DIPR) has recently undertaken a project on "Study of Factors Causing Distress among Young Officers of Indian Army" with the following objectives:-

(i) To study the level of distress prevailing among the young officers;

(ii) To study the casual factors that create distress among young officers and deplete their resources to cope with it; and

(iii) To suggest remedial measures to manage stress among young officers.

The project is likely to be completed by October 2013.

(c) and (d) Yes, Sir. DIPR has already developed "Suicide Risk Assessment Test" and handed over to Army on 6th December 2012. The test will help in identification of personnel "at-risk" so that preventive measures can be taken in advance. DIPR has also planned to carry out a "Comprehensive Soldier Fitness Programme: Resilience Building" to include the followings:-

* Well-bring Awareness Generation among Troops;

* Development of Training Modules on Resilience Building;